

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

**Petition No. 142/TT/2025**

- Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the “Combined Asset : Asset-1: 400 kV D/C Raigarh-Raipur Transmission Line along with associated bays; Asset-2: 400 kV D/C Ranchi-Rourkela Transmission Line and extension of Ranchi Sub-station; Asset-3: Provision of 40% fixed series compensation package at Raipur Sub-station; Asset-4: 400 kV D/C Rourkela-Raigarh Transmission Line and associated bays at Raigarh and Rourkela under “East-West Transmission Corridor Strengthening Scheme in Western Region”.
- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 5 Others
- Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Vishal Sagar, PGCIL  
Shri Piyush Awasthi, PGCIL  
Shri Arjun Malhotra, PGCIL  
Shri Ashish Alankar, PGCIL

**Petition No. 14/TT/2025**

- Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for 220/132 kV 100 MVA ICT and associated bays at Raebareli under “Augmentation of 220/132 kV Transformation capacity at Raebareli by 1x100 MVA Transformer”
- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others
- Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Vishal Sagar, PGCIL  
Shri Piyush Awasthi, PGCIL  
Shri Arjun Malhotra, PGCIL



### **Petition No. 124/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Asset-I: 400 kV D/C Neemrana-Sikar Transmission Line along with its associated bays under “Northern Region System Strengthening Scheme-XVII” in Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Shri V.C. Sekhar, PGCIL  
Shri Vivek Kumar, PGCIL  
Shri Nitish, PGCIL  
Shri Vijay G., PGCIL

### **Petition No. 130/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for Asset-I: 400 kV D/C Meerut-Kaithal (Quad) Transmission Line along with associated bays under “Northern Region System Strengthening Scheme-XI” in Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others (Northern Region)

Parties Present : Shri V.C. Sekhar, PGCIL  
Shri Vivek Kumar, PGCIL  
Shri Nitish, PGCIL  
Shri Vijay G., PGCIL  
Shri Arjun Malhotra, PGCIL

### **Petition No. 25/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the assets under “Line bays and reactor at POWERGRID Sub-station for Raichur-Sholapur transmission line for Synchronous interconnection between SR and WR” in Western Region”.

Petitioner : Power Grid Corporation of India Limited (PGCIL)



Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 28 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Vishal Sagar, PGCIL  
Shri Piyush Awasthi, PGCIL  
Shri Arjun Malhotra, PGCIL

**Petition No. 26/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the combined asset associated with “Western Region Strengthening Scheme VI” in the Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 9 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Vishal Sagar, PGCIL  
Shri Piyush Awasthi, PGCIL  
Shri Arjun Malhotra, PGCIL

**Petition No. 149/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Combined Assets under transmission system for connectivity of MB Power (M.P.) Limited in Western Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 10 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Vishal Sagar, PGCIL  
Shri Piyush Awasthi, PGCIL  
Shri Arjun Malhotra, PGCIL

**Petition No. 27/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Combined Assets under “WRSS-I transmission system” in the Western Region.



Petitioner : Power Grid Corporation of India Limited (PGCIL)  
Respondents : Madhya Pradesh Power Management Company Limited (MPPMCL) and 11 Others  
Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Vishal Sagar, PGCIL  
Shri Piyush Awasthi, PGCIL  
Shri Arjun Malhotra, PGCIL

**Petition No. 131/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for Asset-I: LILO of 400 kV S/C Chamera-I Kishenpur transmission line at Chamera-II under transmission system associated with Chamera HEP Stage-II Transmission System in Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)  
Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others  
Parties Present : Shri V.C. Sekhar, PGCIL  
Shri Vivek Kumar, PGCIL  
Shri Nitish, PGCIL  
Shri Vijay G., PGCIL  
Shri Arjun Malhotra, PGCIL

**Petition No. 90/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Asset-1: Series Capacitors on Circuits-I and II of 220 kV D/C Kishanpur-Pampore Transmission Line at Kishanpur Sub-station in Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)  
Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others  
Parties Present : Shri V.C. Sekhar, PGCIL  
Shri Vivek Kumar, PGCIL  
Shri Nitish, PGCIL  
Shri Vijay G., PGCIL  
Shri Arjun Malhotra, PGCIL



### **Petition No. 13/TT/2025**

Subject : Petition for truing up of transmission tariff for Asset-I: 400 kV D/C Kota-Merta Transmission Line (Ckt.-I and II) along with associated bays under System Strengthening in South West Part of Northern Grid (Part-A) Transmission System in Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Shri V.C. Sekhar, PGCIL  
Shri Vivek Kumar, PGCIL  
Shri Nitish, PGCIL  
Shri Vijay G., PGCIL  
Shri Arjun Malhotra, PGCIL

### **Petition No. 92/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the Combined Assets consisting of Asset-I: 400 kV 125 MVA Bus Reactor with associated bays at Abdullapur and Asset-II: 400 kV D/C Abdullapur Sonepat Transmission Line alongwith 400 kV associated bays at Abdullapur and Sonepat Sub-station under "System Strengthening in Northern Region Grid for Karcham Wangtoo HEP" in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Shri V.C. Sekhar, PGCIL  
Shri Vivek Kumar, PGCIL  
Shri Nitish, PGCIL  
Shri Vijay G., PGCIL

### **Petition No. 140/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Combined Asset: 315 MVA ICT-IV along with associated bays at Moga Sub-station, ICT-II along with associated bays and 2 nos. PSEB feeder bays at Amritsar Sub-station and 2 nos. PSEB line bays at Moga Sub-station under "Augmentation of transformation capacity at Amritsar and Moga Sub-stations" in Northern Region.



Petitioner : Power Grid Corporation of India Limited (PGCIL)  
Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others  
Parties Present : Shri V.C. Sekhar, PGCIL  
Shri Vivek Kumar, PGCIL  
Shri Nitish, PGCIL  
Shri Vijay G., PGCIL

**Petition No. 139/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for Asset-I: 132 kV S/C Mau-Balia Transmission System in the Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)  
Respondents : Uttar Pradesh Power Corporation Limited (UPPCL)  
Parties Present : Shri V.C. Sekhar, PGCIL  
Shri Vivek Kumar, PGCIL  
Shri Nitish, PGCIL  
Shri Vijay G., PGCIL

**Petition No. 104/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the combined elements comprising of Kaiga-Narendra 400 kV D/C Transmission Line, 400/220 kV Sub-station at Narendra with one 315 MVA ICT and 2nd 315 MVA ICT at Narendra Sub-station under “Kaiga-Narendra Transmission System” in the Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)  
Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others  
Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Angaru Naresh Kumar, PGCIL  
Shri Mukesh Bhakar, PGCIL  
Shri Arjun Malhotra, PGCIL



### **Petition No. 105/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Combined Asset under “System Strengthening-VII in Southern Regional Grid”.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Angaru Naresh Kumar, PGCIL  
Shri Arjun Malhotra, PGCIL

### **Petition No. 106/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Combined Asset under “Northern Region System Strengthening Scheme-I in Northern Region”.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Shri V.C. Sekhar, PGCIL  
Shri Vivek Kumar, PGCIL  
Shri Nitish, PGCIL  
Shri Vijay G., PGCIL

### **Petition No. 23/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for Assets under LILO of both the circuit of Patratu-Hatia-Chandil 220 kV D/C line at Ranchi Sub-station associated with 220 kV Interconnection with Jharkhand State Electricity Board (JSEB) System at Ranchi Sub-Station in Eastern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Bihar State Power (Holding) Company Limited (BSPHCL) and 5 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Amit Yadav, PGCIL



Shri Arjun Malhotra, PGCIL

**Petition No. 114/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Combined Asset consisting of Asset-I:400 kV D/C Chamera Pooling Station-Jalandhar Transmission Line along with bays and Line Reactor at Jalandhar, Asset-II: 220 kV D/C Transmission Line from GIS Pooling Station Chamba-Chamera-III HEP under "Transmission System associated with Chamera-III HEP" in Northern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Uttar Pradesh Power Corporation Limited (UPPCL) and 14 Others

Parties Present : Shri V.C. Sekhar, PGCIL  
Shri Vivek Kumar, PGCIL  
Shri Nitish, PGCIL  
Shri Vijay G., PGCIL

**Petition No. 138/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Combined Assets under System Strengthening-IV in Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others

Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Angaru Naresh Kumar, PGCIL  
Shri Arjun Malhotra, PGCIL

**Petition No. 137/TT/2025**

Subject : Petition for truing up of transmission tariff for the 2019-24 tariff period and determination of transmission tariff for the 2024-29 tariff period for the Combined Assets under System Strengthening-III in Southern Region.

Petitioner : Power Grid Corporation of India Limited (PGCIL)

Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 13 Others





Parties Present : Shri Mohd. Mohsin, PGCIL  
Shri Angaru Naresh Kumar, PGCIL  
Shri Arjun Malhotra, PGCIL  
Shri Mukesh Bhakar, PGCIL

Date of Hearing : **7.2.2025**

Coram : Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member

### **Record of Proceedings**

The representatives of the Petitioners submitted that the present Petitions had been filed for truing up of the transmission tariff for the 2019-24 tariff period and determination of the transmission tariff for the 2024-29 period. The representatives of the Petitioners requested that the transmission tariff be allowed as claimed in the respective Petitions.

2. None were present on behalf of the Respondents despite notice.
3. After hearing the Petitioners' representatives, the Commission directed the Respondents to file their respective replies, if any, within a week with a copy to the Petitioner, who may file its rejoinder, if any, within a week thereafter.
4. Subject to the above, the Commission reserved the orders in these matters.

**By order of the Commission**

**sd/-  
(T. D. Pant)  
Joint Chief (Law)**

